

(b) if so, the details thereof; and

(c) if not, whether Government has any such proposal in this regard at present?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c): No, Sir. There is no such proposal.

#### **Recruitment of women officers in ITBP**

†\*113. SHRI MAJEED MEMON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is contemplating recruitment of women officers in the Indo-Tibetan Border Police (ITBP);

(b) if so, the percentage of women officers to be recruited; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) Recruitment in respect of Gazetted Officers is open in all cadres for both genders (Male and Female) in Indo-Tibetan Border Police Force.

#### **Funds collected under the Building and Other Construction**

##### **Workers' Welfare Cess Act, 1996**

\*114. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the total amount collected and lying idle under the Building and Other Construction Workers' Welfare Cess Act, 1996;

(b) the reasons for abnormal delay in working out the utilization and disbursement mechanism for the funds collected under the Act; and

(c) the fresh steps taken by Government to ensure utilization of this fund for the welfare of construction workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per Section 18 of the Building and Other Construction Workers (RECS) Act, 1996, the State/UT Governments have constituted State Building and Other Construction Workers Welfare Board for welfare of construction workers. Under the Building and Other Construction

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† Original notice of the question was received in Hindi.